NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/557/IB/2017

NAME OF THE PETITIONER(S)

: R.L. STEELS & ENERGY LTD

NAME OF THE RESPONDENT(S)

: JONAS WOOD HEAD & SONS INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. RAHUL TOTLA

PAWAN JHABAKH

toursel for the operational

Ge dit or

L.P. Thalialt

2 LEAD BY SENIOR COUNSEL

MR. R. MURARI

GURU DHANANSAY

COUNSEL FOR

CORPORATE DESTON

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ORDER

Counsels for both the parties are present and submitted the arguments in part. During the course of arguments, it has been suggested by both the parties that they want to avail one opportunity to make efforts to arrive at a reconciliation. At request, time is enlarged. Put up on 12.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk